

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2960-JK (LD) of 2026

DATED:- 02 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/3/2026

Dated:- 02 - 03 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Reyaz Ali Bhat
02/03/26

Annexure to the Government Order No:- 2960 -JK(LD) of 2026 dated 02.03.2026.

| S. No. | Case Type | Titled of the case | OIC |
|---------------|---|---|---|
| 1 | Recovery Suit Civil/10054/2006 | Tech Build Associates V/s The Chief Secretary Govt. of J&K & Ors. | Smt. Neeru Chadha Company Secretary, JKPCCLtd. |
| 2 | CCP (S) No. 113/2024 WP (C) No. 2447/2023 | Divyawan Salathia V/s JKPCCLtd. | Smt. Neeru Chadha Company Secretary, JKPCCLtd. |
| 3 | CCP (S) 422/2024 | Sahil Sharma V/s Rajiv Rai Bhatnagar & Ors. | Smt. Neeru Chadha Company Secretary, JKPCCLtd. |
| 4 | CCP (S) No: 175 of 2025 in WP (C) No. 1873/2022 | Dalip Thusu V/s Sh. Rajesh Kumar Shavan & Ors. | Smt. Neeru Chadha Company Secretary, JKPCCLtd. |
| 5 | OWP No:- 333 of 2018 | JKPCCLtd. V/s Sajad Ahmed Zargar & Ors. | Smt. Neeru Chadha Company Secretary, JKPCCLtd. |
| 6 | CCP (S) No. 348/2023 In OWP No.138 of 2017 | JK Engineers V/s Sh. Rajesh Kumar Shavan (MD, JKPCCLtd.) & Ors. | Smt. Neeru Chadha Company Secretary, JKPCCLtd. |
| 7 | WP(C) No. 1996/2023 | Abdul Rashid Wani and Others vs. UT of J&K and Others | Er. Nawaz Banday, Executive Engineer, R&B Banihal |
| 8 | OA No. 226/2021 | Atul Sharma Vs. Union Territory of J&K and others | Mr. Manoj Kumar, Technical Officer to Chief Engineer, R&B Department Jammu |

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